

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH
ORIGINAL APPLICATION NO:226/1989
DATED THE 18TH DAY OF JUNE,2002

COURT: HON'BLE SRI SHANTIA SHASTRY, MEMBER(A)
HON'BLE SHRI SHANKAR RAJU, MEMBER(J)

1. Smt. Shubhangi B. Purnapatre
2. Smt. Kalpana Suresh Bhatia
3. Smt. Pratibha N. Patil
4. Smt. Yamuna Pandurang Gaikwad
5. Smt. Maya H. Sone
6. Smt. Shailaja M. Punekar

... Applicants

V/S_{n-1}

1. Union of India,
Ministry of Railways, New Delhi.

2: The General Manager,
Central Railways,
V. I. Bombay.

5. Divisional Manager,
Bhusawal Division,
Central Railway, Bhusawal

... Respondents

By Advocate Shri K.R. Shetty

(OKAL)(ORDER)

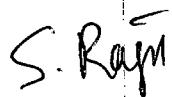
Per Smt. Shanta Shastray, Member(A)

Smt. Purnapatre, the applicant in person submits that the relief sought of regularisation in Group 'C' and Group 'D' posts by the applicants have now been granted and therefore she wants to withdraw the OA. However, the other applicants are not present but notice has been served on them also.

We find from the reply filed by the respondents that all the applicants have not only been regularised but some of them have also been further promoted. This has been brought out in MP-252/2002 filed by the respondents.

In view of this position, nothing survives. The applicant no.1 is allowed to withdraw the OA. In regard to the other applicants, the OA is disposed of as the relief has been granted.

Accordingly the OA stands disposed of as withdrawn in respect of applicant no.1 and as disposed of as infructuous in respect of all the remaining applicants. No costs.



(SHANKAR RAJU)
MEMBER(J)



(SMT. SHANTA SHASTRY)
MEMBER(A)

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